

PUNJAB VIDHAN SABHA SECRETARIAT
(LEGISLATION BRANCH)

No. 48-RL-2021/ 20251

A soft copy each of the following Ordinances promulgated by the Governor since the prorogation of the last Session of the Punjab Vidhan Sabha are sent herewith as required under rule 144(1) of the Rules of Procedure and Conduct of Business in the Punjab Vidhan Sabha (Punjab Legislative Assembly):-

- i) The Plaksha University, Punjab Second Ordinance, 2021 (Punjab Ordinance No.2 of 2021)
- ii) The Lamrin Tech Skills University, Punjab Ordinance, 2021 (Punjab Ordinance No. 3 of 2021)

2. The said Ordinances will be laid before the Punjab Vidhan Sabha during its 16th (Special) Session, 2021.

3. These Ordinances shall cease to operate at the expiration of six weeks from the re-assembly of the Punjab Vidhan Sabha or if before the expiration of that period a resolution disapproving the same is passed by the Sabha under Article 213 (2)(a) of the Constitution of India.

4. Within this period of six weeks, any Member may after giving three days' notice to the Secretary move a resolution disapproving any of the said Ordinances.

CHANDIGARH:
THE 7TH NOVEMBER, 2021.

SURINDER PAL,
SECRETARY.

To

All Members of the Punjab Vidhan Sabha.

No. 48-RL-2021/ 20252 , dated Chandigarh, the 7th November, 2021

Copy forwarded to the Secretary to Government, Punjab, Department of Higher Education and Languages, (Education-1 Branch), Chandigarh with reference to Department's Memo No.8/11/2015-311(411)/2182 dated 6.11.2021 for information.

T. S. Selgal
UNDER SECRETARY,
for SECRETARY.